

श्री गुलाम मोहम्मद खां : स्पीकर सहाब, कांस्टीट्यूशन के आर्टिकल 43 (ए) की तहत यह प्राविजन है कि कारखानों के मैनेजमेंट में श्रमिकों को लिया जायेगा। लेकिन ऐसा न करके श्रमिकों के बजाय कर्मचारी लिए जाते हैं जबकि ऐसा प्राविजन नहीं है कि कोई कर्मचारी आए। इसलिए पहली बात तो यह है कि कारखानों में श्रमिकों का प्रतिनिधित्व होना चाहिए ताकि उत्पादन में बढ़ोतरी हो सके।

दूसरी बात यह है कि...

अध्यक्ष महोदय : पहले एक बात का जबाब आ जाने दीजिए।

सूचना एवं प्रसारण मंत्री (श्री बसन्त साठे) : यह जो निजी कम्पनियां हैं इनके मामले में सच्चर कमेटी की एक रिपोर्ट आई थी, जिसमें उन्होंने कहा था कि जिन कम्पनियों में हजार से ज्यादा कर्मचारी हैं वहां बोर्ड आफ डायरेक्टर्स पर उनका नुमाइन्दा लेना चाहिए। यह मामला अभी डिपार्टमेंट आफ कम्पनी एफेयर्स के विचाराधीन है। यदि यह बात मंजूर होती है और कानून के रूप में आती है तो हमें खुशी होगी कि जितनी बड़ी कम्पनियां हैं उनमें कामदारों के वर्कर्स के नुमाइन्दे बोर्ड आफ डायरेक्टर्स में लिए जाएंगे और उससे वर्कर्स पार्टिसिपेशन शुरू हो जायेगा।

अध्यक्ष महोदय : बवैश्चन आवर समाप्त।

WRITTEN ANSWERS TO QUESTIONS

Shortage of Under Managers, Overmen and Surveyors in Coal Mines

*346. SHRI NIREN GHOSH : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that there is a big shortage of under managers, overmen and surveyors in coal mines;

(b) since when the shortage has been continuing;

(c) whether the Coal India Ltd. has taken any steps to fill up these posts; and

(d) if so, the details thereof ?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHOUDHURY) : (a) and (b). Yes, Sir. There is a shortage of Under-Managers, Overmen and Surveyors in Coal India Limited. There was a shortage of these personnels even at the time of the nationalisation. Because of new projects and increasing production and non-availability of these personnels to the required extent, this shortage has been continuing.

(c) and (d). Coal India Limited has initiated the following steps to deal with this situation :—

(i) CIL has undertaken a detailed manpower planning for next 10 years in consultation with DGMS. Both CIL & DGMS would jointly approach mining institutes for taking necessary steps to meet the requirement of personnel.

(ii) Discussions are being held with institutions imparting mining engineering education with a view to ensuring that the existing capacity for mining engineering degree course is fully utilised.

- (iii) Crash training programme for departmental candidates has been initiated to enable them to pass various statutory examinations.
- (iv) At present, there is no institution which is specially imparting training for mines survey work. CIL has initiated action to start one such institute.

Proposal for Production of Benzene by Cochin Refinery

*349. SHRI A. NEELALOHITHADASAN NADAR : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the examination of the feasibility report submitted by Cochin Refinery Limited for the production of benzene is over ;

(b) if so, what is the detailed result of the examination ; and

(c) if not, when the examination will be completed ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR) : (a) to (c). Cochin Refineries Limited has been asked to prepare a revised feasibility report based on reliable cost estimates.

Amendment to Electricity Supply Act

*351. SHRI M.V. CHANDRASHEKHARA MURTHY : Will the Minister of ENERGY be pleased to state :

(a) whether Government have decided to amend the Electricity Supply Act ;

(b) if so, the main reasons for the amendment :

(c) when the amendment is likely to be introduced ; and

(d) whether this became necessary due to non-cooperation of State Governments in regard to the implementation of Rajadhyaksha Committee Report ?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHOUDHURY) : (a) to (d). The process of consultation with the States on the recommendations of the Rajadhyaksha Committee, some of which would require amendments to the Electricity (Supply) Act, is still continuing. Meanwhile, the States have been requested to offer their views on certain amendments relating to accounting procedures and financial performance of State Electricity Boards.

Supply of Power to Steel Plants

*354. SHRI SATYASADHAN CHAKRABORTY : Will the Minister of ENERGY be pleased to state :

(a) whether his Ministry are aware that due to power restrictions steel plants are facing a lot of difficulties ; and

(b) if so, the steps taken or proposed to be taken by his Ministry in this regard ?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHOUDHURY) : (a) and (b). A statement is attached.

Statement

The Ministry of Energy are aware of some restriction on the supply of power to the main steel plants, which receive power from DVC and the State Electricity Boards of Madhya Pradesh and Orissa. In Orissa, on account of low water levels in the reservoirs, which